

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 1040/2018 - C.1.

Dt.02-05-2018

NOTIFICATION No. 05/2018. C –1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

I

Sri K. Chandrasekhar Reddy, Paper Promotee from the Unit of the District Judge, Kurnool, is transferred and posted as Chief Administrative Officer, II Additional District & Sessions Court, Hindupur, Ananthapuram District (post kept vacant).

Note: The promotion of Sri K. Chandrasekhar Reddy, is subject to result of W.P.No.16081 of 2018 on the file of the Hon'ble High Court of Judicature at Hyderabad.

Smt. G. Prameela Rani, Paper Promotee from the Unit of the District Judge, Ananthapuram, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Addl. District & Sessions Court, Kurnool (Post kept vacant).

Sri N.V. Bhaskara Rao, Paper Promotee from the Unit of the District Judge, Guntur, is transferred and posted as Chief Administrative Officer, Additional Family Court, Visakhapatnam (post kept vacant).

Smt. Pabathini Jhansi Latha, Paper Promotee from the Unit of the District Judge, Guntur, is transferred and posted as Chief Administrative Officer, Special Court for trial of criminal cases relating to elected M.Ps and M.L.As at Vijayawada, Krishna District.(Newly established Court).

Smt. M.Amrutha Nagavalli, Paper Promotee from the Unit of the District Judge, Krishna, is transferred and posted as Chief Administrative Officer, Family Court-cum-XII Addl. District & Sessions Court, Guntur vice Sri Mohd. Abdulla Khan transferred.

Sri Mohd. Abdulla Khan, Chief Administrative Officer, Family Court-cum-XII Addl. District & Sessions Court, Guntur, is transferred and posted as Chief Administrative Officer, Special Court for trial of ACB cases in Rayalaseema Region at Kurnool. (Post kept vacant)

- i) S/Sri K. Chandrasekhar Reddy, Smt. G. Prameela Rani, N. V. Bhaskara Rao, Smt. Pabathini Jhansi Latha, Smt. M. Amrutha Nagavalli and Mohd. Abdulla Khan, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Kurnool, Ananthapuram, Guntur and Krishna at Machilipatnam, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

II

Sri D. Ravi Prakash, Paper Promotee from the Unit of the District Judge, Krishna, is transferred and posted as Chief Administrative Officer, XII Additional District & Sessions Court, Pithapuram, East Godavari District vice Sri M. Venugopala Rao transferred.

Sri M. Venugopala Rao, Chief Administrative Officer, XII Additional District & Sessions Court, Pithapuram, East Godavari District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STS (POA) Act, 1989, Rajahmundry, East Godavari District (post kept vacant).

Smt. T. Subhashini, Chief Administrative Officer, Family Court-cum-VIII Addl. District & Sessions Court, Ongole, Prakasam District, is transferred and posted as Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STS (POA) Act, 1989-cum-V Additional District & Sessions Court, Nellore vice Sri L. Prasanna Kumar transferred.

Sri L. Prasanna Kumar, Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STS (POA) Act, 1989-cum-V Additional District & Sessions Court, Nellore, is transferred and posted as Chief Administrative Officer, Principal District Court, Kadapa vice Sri B. Martin Luthar transferred.

Sri B. Martin Luthar, Chief Administrative Officer, Principal District Court, Kadapa, is transferred and posted as Chief Administrative Officer, Family Court-cum- VI Addl. District & Sessions Court, Kadapa (post kept vacant)

- i) S/Sri D. Ravi Prakash, M. Venugopala Rao, Smt. T.Subhashini, L. Prasanna Kumar and B.Martin Luthar shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Krishna at Machilipatnam, East Godavari at Rajahmundry, Prakasam at Ongole, Nellore and Kadapa are hereby directed to relieve the individuals forthwith on receipt of these orders to enable him to join in his new post and report compliance.

III

Sri P. Kesavaiah Sastry, Chief Administrative Officer, Principal District Court, Nellore, is transferred and posted as Chief Administrative Officer, III Addl. District & Sessions Court, Tirupati, Chittoor District. (Post kept vacant).

Sri B.Kailasa Rao, Chief Administrative Officer, XIII Additional District & Sessions Court, Gajuwaka, Visakhapatnam District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Visakhapatnam. (Post kept vacant).

Sri B. Lokanadham, Chief Administrative Officer, Principal District Court, Vizianagaram, is transferred and posted as Chief Administrative Officer, XIII Additional District & Sessions Court, Gajuwaka, Visakhapatnam District vice Sri B. Kailasa Rao transferred.

- i) S/Sri P. Kesavaiah Sastry, B. Kailasa Rao and B. Lokanadham shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Nellore, Visakhapatnam and Vizianagaram are hereby directed to relieve the individuals forthwith on receipt of these orders to enable him to join in his new post and report compliance.

IV

Sri A.Raman Raj, Chief Administrative Officer (Judicial), City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District Court, Mahabubnagar vice Sri T. Durga Prasad transferred.

Sri T. Durga Prasad, Chief Administrative Officer, Principal District Court, Mahabubnagar, is transferred and posted as Chief Administrative Officer (Judicial), City Civil Court, Hyderabad vice Sri A. Raman Raj transferred.

Sri P. Sugunakar, Chief Administrative Officer, Additional Family Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Family Court-cum-VI Addl. District & Sessions Court, Nalgonda vice Sri B. Lakshma Reddy transferred.

Sri B. Lakshma Reddy, Chief Administrative Officer, Family Court-cum-VI Addl. District & Sessions Court, Nalgonda is transferred and posted as Chief Administrative Officer, Additional Family Court, Hyderabad vice Sri P. Sugunakar transferred.

- i) S/Sri A. Raman Raj, T. Durga Prasad, P. Sugunakar and B.Lakshma Reddy shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The Chief Judge, City Civil Court, Hyderabad, the District Judges, Mahabubnagar and Nalgonda are hereby directed to relieve the individuals forthwith on receipt of these orders to enable him to join in his new post and report compliance.

V

Smt. D. Padma, Chief Administrative Officer, Special Court Under PC Act For Speedy Trial Of Cases Embezzlement Of Scholarship Amounts in Social Welfare Department, Hyderabad, is transferred and posted as Chief Administrative Officer, Court of Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad vice Smt. L. Jayanthi transferred.

Sri P. Satyanarayana, Chief Administrative Officer, Special Court for trial of cases under Economic Offences-cum-VIII Addl. MSJ-cum-XXII Addl. Chief Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, Family Court, Ranga Reddy District vice Sri K. Srinivas transferred.

Sri K. Srinivas, Chief Administrative officer, Family Court, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, VIII Additional District & Sessions Court, Miryalaguda, Nalgonda District. (Post kept vacant).

Smt. L. Jayanthi, Chief Administrative Officer, Court of Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Court for trial of cases under Economic Offences-cum-VIII Addl. MSJ-cum-XXII Addl. Chief Judge, Hyderabad vice Sri P. Satyanarayana transferred.

- i) Smt. D. Padma, Sri P. Satyanarayana, Sri K. Srinivas and Smt. L. Jayanthi shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The Special Judge under P.C. Act for Speedy trial of cases Embezzlement of Scholarship Amounts in Social Welfare Department, Hyderabad, the Special Judge for trial of cases under Economic Offences-cum-VIII Additional MSJ-cum-XXII Additional Chief Judge, Hyderabad, the District Judge, Ranga Reddy District and the Metropolitan Sessions Judge, Hyderabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable him to join in his new post and report compliance.

VI

Sri A. Manthiya, Chief Administrative Officer, VI Additional District & Sessions Court, Siddipet, Medak District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar vice Sri Laxmikanth transferred.

Sri Laxmikanth, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar, is transferred and posted as Chief Administrative Officer, VI Additional District & Sessions Court, Siddipet, Medak District vice Sri A. Manthiya transferred.

Sri Mohd. Abdul Rasheed, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Warangal, is transferred and posted as Chief Administrative Officer, Special Sessions Court (Mahila Court), Adilabad. (Post kept vacant).

Sri K. Vidya Sagar Rao, Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Karimnagar, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Warangal vice Sri Mohd. Abdul Rasheed transferred.

Sri Mohd. Liyaqath Ali, Chief Administrative Officer, Principal District Court, Karimnagar, is transferred and posted as Chief Administrative Officer, Family Court-cum-Addl. District & Sessions Court, Nizamabad. (Post kept vacant).

- i) S/Sri A. Manthiya, Laxmikanth, Mohd. Abdul Rasheed, K. Vidya Sagar Rao and Mohd. Liyaqath Ali shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Medak at Sangareddy, Karimnagar and Warangal are hereby directed to relieve the individuals forthwith on receipt of these orders to enable him to join in his new post and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note:- S/Sri B. Lokanadham, Smt. T.Subhashini, K. Vidya Sagar Rao, T. Durga Prasad and B. Lakshma Reddy, Chief Administrative Officers, are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.


REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The District Judges, Kurnool, Ananthapuram, Guntur, Visakhapatnam, Krishna at Machilipatnam, East Godavari at Rajahmundry, Prakasam at Ongole, Nellore, Kadapa, Chittoor and Vizianagaram. State of Andhra Pradesh.
5. The District Judges, Mahabubnagar, Nalgonda, Ranga Reddy District at L.B. Nagar, Hyderabad, Medak at Sangareddy, Karimnagar, Warangal, Adilabad and Nizamabad. State of Telangana.
6. The Special Judge under P.C. Act for Speedy trial of cases Embezzlement of Scholarship Amounts in Social Welfare Department, Hyderabad.
7. The Special Judge for trial of cases under Economic Offences-cum-VIII Additional MSJ-cum-XXII Additional Chief Judge, Hyderabad.
8. II Additional District & Sessions Judge, Hindupur, Ananthapuram District.
9. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional District & Sessions Judge, Kurnool.
10. The Judge, Additional Family Court, Visakhapatnam.
11. The Special Judge for trial of criminal cases relating to elected M.Ps and M.L.As at Vijayawada, Krishna District.
12. The Judge, Family Court-cum-XII Additional District & Sessions Judge, Guntur.
13. The Special Judge for trial of ACB Cases in Rayalaseema Region at Kurnool.
14. XII Additional District & Sessions Judge, Pithapuram East Godavari District.
15. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Rajahmundry, East Godavari District.

16. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Visakhapatnam.
17. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Judge, Nellore.
18. The Judge, Family Court-cum-VIII Addl. District & Sessions Judge, Ongole, Prakasam District.
19. The Judge, Family Court-cum-VI Additional District & Sessions Judge, Kadapa.
20. III Additional District & Sessions Judge, Tirupati, Chittoor District.
21. XIII Additional District & Sessions Judge, Gajuwaka, Visakhapatnam District.
22. The Judge, Additional Family Court, Hyderabad.
23. The Judge, Family Court-cum-VI Addl. District & Sessions Court, Nalgonda.
24. Court of Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad.
25. The Judge, Family Court, Ranga Reddy District.
26. VIII Additional District & Sessions Judge, Miryalaguda, Nalgonda District.
27. VI Additional District & Sessions Judge, Siddipet, Medak District.
28. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar.
29. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Warangal.
30. The Special Sessions Judge, Mahila Court, Adilabad.
31. The Judge, Family Court-cum-VI Additional District & Sessions Judge, Karimnagar.
32. The Judge, Family Court-cum-Additional District & Sessions Judge, Nizamabad.
33. The Pay and Accounts Officer, Hyderabad.
34. The District Treasury Officers, Mahabubnagar, Nalgonda, Medak at Sangareddy, Karimnagar, Warangal, Adilabad, Nizamabad and Ranga Reddy District at Exhibition Grounds, Nampally, Hyderabad.
35. The Sub Treasury Officers, Miryalaguda, Nalgonda District and Siddipet, Medak District.
36. The District Treasury Officers, Kurnool, Ananthapuram, Guntur, Visakhapatnam, Krishna at Machilipatnam, East Godavari at Kakinada, Prakasam at Ongole, Nellore, Kadapa, Chittoor and Vizianagaram.
37. The Sub Treasury Officers, Hindupur, Ananthapuram District, Vijayawada, Krishna District, Pithapuram, East Godavari District, Tirupati, Chittoor District, Gajuwaka, Visakhapatnam District.
38. The Registrar (IT)-cum-Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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